

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 113**  
**(IB)-436(PB)/2019**

**IN THE MATTER OF:**

Mr. Ajay Digpaul

.... Applicant/petitioner

v.

Arena Superstructure Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 05.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the petitioner: Mr. G. Saikumar, Ms. Soumya Saikumar, Advs.  
For the Respondent(s): Mr. Modassir Ali Fatehi, Proxy counsel

**ORDER**

For order see, CP No. (IB)-272(PB)/2019.

05.08.2019  
Aarti Makker